

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2485**

**TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2018/ SHRAVANA 17, 1940 (SAKA)**

**VIDEO CONFERENCING FACILITIES IN PRISONS**

**2485. SHRI HUSAIN DALWAI:**

**Will the Minister of HOME AFFAIRS be pleased to state :**

**(a) the State-wise list of number of prisons where video conferencing facilities for production of undertrials have been set up in States/UTs and how many of these facilities are fully functional;**

**(b) the State-wise list of expenditure incurred for setting up the video conferencing facilities in prisons and courts;**

**(c) the prison-wise information of prisoners produced through video conferencing before courts;**

**(d) whether any training has been provided to stakeholders engaged in conducting production of prisoners through video conferencing; and**

**(e) whether Government has issued any guidelines for setting up and functioning of video conferencing facilities for production of accused?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): As per latest information available with the National Crime Records Bureau, State/UT- wise availability of video conferencing facility in jails in the country as on 31.12.2016 is given in Annexure-I.**

**(b) & (c): The details of expenditure incurred by States/UTs for setting up video conferencing facilities in prisons and prisoners produced through video conferencing before Courts is not maintained centrally.**

**(d) & (e): Bureau of Police Research and Development has informed that it had provided training on use of video conferencing between Courts and Prisons to 78 participants from Prisons, 76 participants from Judiciary, 88 Prosecution Officers and 75 Police officers in the year 2017.**

\*\*\*\*\*

**ANNEXURE-I**  
**R.S.US.Q.NO.2485 FOR 08.08.2018**

**STATE/UT-WISE AVAILABILITY OF VIDEO CONFERENCE FACILITY IN JAILS**  
**AS ON 31.12.2016 (PROVISIONAL)**

Sno.	State/UT	Total No. of Jails	Number of Jails in which Video Conference Facility used for		
			Remand Purpose	Trial Purpose	Other Purpose
1	ANDHRA PRADESH	112	17	0	0
2	ARUNACHAL PRADESH	2	0	0	0
3	ASSAM	31	0	0	0
4	BIHAR	58	57	32	6
5	CHHATTISGARH	30	20	27	19
6	GOA	2	0	2	1
7	GUJARAT	27	0	22	0
8	HARYANA	19	19	19	19
9	HIMACHAL PRADESH	14	0	14	14
10	JAMMU & KASHMIR	14	0	0	0
11	JHARKHAND	29	25	24	21
12	KARNATAKA	102	27	27	0
13	KERALA	54	15	0	0
14	MADHYA PRADESH	123	21	5	3
15	MAHARASHTRA	154	23	33	18
16	MANIPUR	5	0	0	0
17	MEGHALAYA	5	3	5	1
18	MIZORAM	7	0	0	0
19	NAGALAND	11	0	0	0
20	ODISHA	91	1	13	0
21	PUNJAB	26	25	0	0
22	RAJASTHAN	126	21	22	22
23	SIKKIM	2	0	0	0
24	TAMIL NADU	138	12	12	0
25	TELANGANA	49	7	2	2
26	TRIPURA	13	0	0	0
27	UTTAR PRADESH	70	49	17	6
28	UTTARAKHAND	11	6	0	0
29	WEST BENGAL	59	18	18	18
	<b>TOTAL (STATES)</b>	<b>1384</b>	<b>366</b>	<b>294</b>	<b>150</b>
30	A & N ISLANDS	4	0	0	0
31	CHANDIGARH	1	1	1	1
32	D & N HAVELI	1	0	0	0
33	DAMAN & DIU	2	0	0	0
34	DELHI	12	8	8	5
35	LAKSHADWEEP	4	0	0	0
36	PUDUCHERRY	4	4	0	0
	<b>TOTAL (UTs)</b>	<b>28</b>	<b>13</b>	<b>9</b>	<b>6</b>
	<b>TOTAL (ALL INDIA)</b>	<b>1412</b>	<b>379</b>	<b>303</b>	<b>156</b>

Source: Prisons Statistics of India